Name of the Corporate Debtor Swati Health And Education Services Private Limited

Date of commencement of CIRP 04.03.2022
List of Creditors as on 28.03.2022

Place: New Delhi

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

1	2	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		Details of Claim Received		Details of claim admitted											
Γ							Amount	Amount	Whet						Remarks, if any
							covered by	covered by	her			Amount			
							Security	Guarantee	Relate			of any			
							Interest.		d	% of	Amount	Mutual			
									Party	Voting	of	dues, that	Amount of		
			Date of	Total Amount	Amount of claim					Share in	Contingen	may be	Claim not	Amount of claim	
S.	. N N	Name of Creditor	receipt	Claimed	Admitted	Nature of Claim				COC	t Claim	set off	admitted	under verification	
	(Grow Money Capital													
	I	Private Limited (Formerly													
		known as Eclear Leasing &				Unsecured Financial Creditors (Balance interest claim kept under
		-	23.03.2022	111691532		Other than in Class)	l o	0	No	100	0	0	0		verification
H)					İ		1	100	<u> </u>			10127202	
H	Т	Total		111691532	101264330		0	0	1	100	0	0	0	10427202	

Please note that claims are provisionally admitted based on documents available and submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code. The creditors are advised to submit to the IRP/RP the desired details, information and documents promptly.

PAWAN KUMAR GOYAL

Interim Resolution Professional in the matter of

Swati Health And Education Services Private Limited. Registration Number: IBBI/IPA-001/IP-P00875/2017-18/11473

Reg. email: ca.pawangoyal@gmail.com

Comm. Email swaticirp@gmail.com 304, D.R. Chamber, Opp. PP Jewellers,

Date: 28.03.2022 12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005